

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 119
CP No. 10/CB/2023
CA No. 10/CB/2023
IA (Companies Act) No. 2/CB/2024
IA (Companies Act) No. 25/CB/2024

Proceedings under Section 241-242 Companies Act

IN THE MATTER OF:

Ramesh Chandra BarataApplicant
V/S
Nishi Priya Darshini & Ors.Respondent

Order delivered on 26/06/2024

Coram:

Dr. N. V. Ramakrishna Badarinath, Hon'ble Member(J)
Shri Charan Singh, Hon'ble Member(T)

PRESENT:

For the Applicant Mr. Saradindu Jena, FCS

For the Respondent Mr. Saswat K. Acharya, Adv.
Ms. S. Pholgu, Adv.
Ms. Jagruti Sahoo, Adv.
Mr. Abhijeet Agarwal, Adv.
Mr. Subham Agarwal, Adv.
Mr. Jaish Joshi, Adv.

ORDER

Learned authorised representative FCS Saradindu Jena appears for the petitioner.

Learned counsel Mr. Saswat K. Acharya appears for the respondent.

List the matter along with all pending IAs on 08.08.2024.

SD/-

Charan Singh
Member (Technical)

SD/-

Dr. N. V. Ramakrishna Badarinath
Member (Judicial)